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Date: 21/11/2025

(2024) 11 NCDRC CK 0072

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 3856 Of 2017

Urban Improvement

Trust Through APPELLANT

Secretary

Vs

Sunder Lal RESPONDENT

Date of Decision: Nov. 22, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 19, 21, 21(b)

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.),

Member

Bench: Division Bench

Advocate: Aruneshwar Gupta, Abhishek Sharma

Final Decision: Dismissed

Judgement